

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 297
TO BE ANSWERED ON 5TH FEBRUARY, 2018**

Additional Rooms for Schools

†297. **SHRI TAMRADHWAJ SAHU:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has made payment for previously constructed additional rooms for the upper primary and primary schools for the financial year 2014-15 and if so, the details thereof;
- (b) if not, the reasons therefor;
- (c) the names of the places in the country for which payment for additional rooms constructed previously has not been made; and
- (d) the time by which payment for additional rooms constructed previously is likely to be made to the States including to the State of Chhattisgarh along with the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) to (d) Under Sarva Shiksha Abhiyan (SSA) scheme, Ministry of Human Resource Development supports State Governments and UT Territory (UT) Administrations for creation and augmentation of infrastructural facilities including construction of additional classrooms (ACRs) in the Government elementary schools, according to the Budgetary provision and norms of the scheme. The requirement of infrastructural facilities in schools are worked out every year by the respective State/UT on incremental basis depending on their need and priority and reflected in their Annual Work Plan and Budget (AWP&B). The infrastructural facilities including ACRs sanctioned to a State/UT, which are not completed in the given year, are carried over as spill over by States/UTs in the subsequent year, subject to appraisal and approval of the Ministry.

Since the inception of SSA in 2001, 18.87 lakh ACRs have been sanctioned to States and UTs, out of which they have reported construction of 17.90 lakh ACRs by September, 2017. The details of funds released to States/UTs including Chhattisgarh for various approved activities including construction of ACRs, during the last three years under SSA are at Annexure.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 297 TO BE ANSWERED ON 5TH FEBRUARY 2018 ASKED BY SHRI TAMRADHWAJ SAHU REGARDING ADDITIONAL ROOMS FOR SCHOOLS**

Statement showing details of funds released to States and UTs during the past three years under SSA

(Rs. in lakhs)

S. No.	State/UT	2014-15	2015-16	2016-17
1	Andaman & Nicobar Islands	147.21	359.46	479.14
2	Andhra Pradesh	154566.67	66810.81	63302.18
3	Arunachal Pradesh	33607.82	18179.44	19956.64
4	Assam	97782.19	100464.64	87652.30
5	Bihar	216336.04	251557.32	270688.45
6	Chandigarh	3893.53	3521.82	3333.56
7	Chhattisgarh	92705.34	62219.70	59262.77
8	Dadra & Nagar Haveli	911.74	594.91	1068.37
9	Daman & Diu	72.77	78.38	300.00
10	Delhi	6223.74	7293.81	8306.20
11	Goa	1310.39	813.58	869.11
12	Gujarat	78476.49	61563.83	77740.52
13	Haryana	42110.65	34501.21	32000.88
14	Himachal Pradesh	12547.30	12139.13	12825.46
15	Jammu & Kashmir	51276.51	129980.55	107250.05
16	Jharkhand	75775.18	55863.31	50945.73
17	Karnataka	66213.52	41759.34	54495.51
18	Kerala	21844.02	12858.86	11316.74
19	Lakshadweep	58.83	139.55	239.87
20	Madhya Pradesh	149094.91	160197.85	154455.08
21	Maharashtra	58288.54	41225.28	60369.65
22	Manipur	21465.81	18355.46	4405.31
23	Meghalaya	20404.52	16626.96	20067.01
24	Mizoram	14739.70	9437.51	10934.31
25	Nagaland	20568.74	8739.53	10725.35
26	Odisha	66695.51	82081.65	70423.00
27	Puducherry	100.00	583.14	304.68
28	Punjab	36215.99	30003.82	30002.69
29	Rajasthan	248041.55	193462.09	182578.48
30	Sikkim	4526.13	4054.36	3479.24
31	Tamil Nadu	135819.79	82111.73	82111.30
32	Telangana	81406.78	21776.01	41776.09
33	Tripura	19800.14	16956.97	19190.95
34	Uttar Pradesh	449867.53	505434.32	505433.98
35	Uttarakhand	22880.57	22588.40	25268.98
36	West Bengal	97240.30	84679.41	82185.33
	Total	2403016.41	2159014.12	2165744.89
